

Court wise Pending

OFFICE OF THE
DISTRICT & SESSIONS JUDGE
GOMATI DISTRICT :: UDAIPUR

PENDING OF CIVIL & CRIMINAL CASES IN RESPECT OF GOMATI JUDICIAL DISTRICT
AS ON 30.11.2015.

Sl. No.	Name of the Court	Civil	Criminal	Petty cases / Traffic Challans under M.V. Act.	Total Criminal Cases	Grand Total
1	District & Sessions Judge, Gomati District, Udaipur.	396	157		157	553
2	Addl. District & Sessions Judge, Gomati District, Udaipur.	359	99		99	458
3	Civil Judge (Sr. Div) & Asst. Sessions Judge, Gomati District, Udaipur.	116	126		126	242
4	C. J. M-cum-Civil Judge(Sr.Divn.), Gomati District, Udaipur.	27	772	754	1526	1553
5	J. M. 1 st Class-cum-Civil Judge(Jr.Divn.) (Court No.1), Udaipur, Gomati District.					
6	J. M. 1 st Class-cum-Civil Judge(Jr.Divn.) (Court No.2), Udaipur, Gomati District.	1	322	2577	2899	2900
7	Civil Judge (Jr. Div.) & J. M. 1 st Class, (Court No.3), Udaipur, Gomati District.	45	391	1234	1625	1670
8	S. D. J. M-cum-Civil Judge(Jr.Divn.), Amarpur, Gomati District.					
9	Civil Judge (Jr. Div.) & J. M. 1 st Class, Amarpur, Gomati District.	25	536	2465	3001	3026
	TOTAL	969	2403	7030	9433	10402

Station wise pending case as on 30.11.2015.

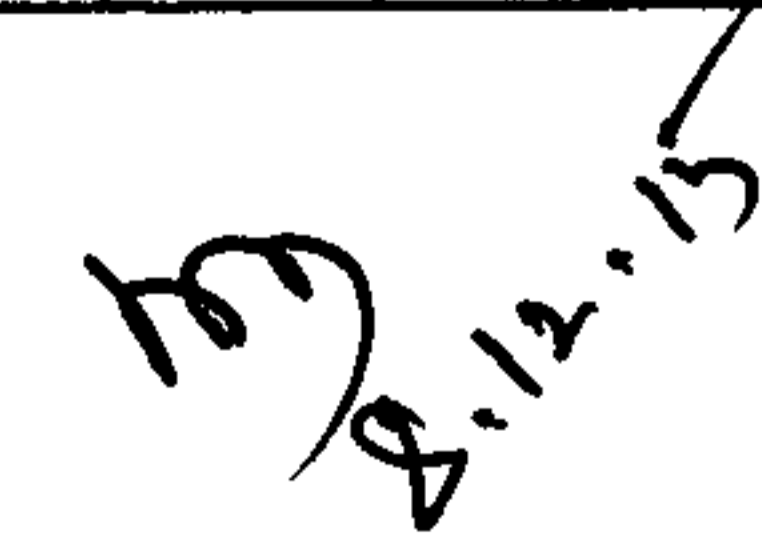
Udaipur			Amarpur		
Civil	Criminal	Petty case	Civil	Criminal	Petty case
944	1867	4565	25	536	2465
944	6432		25	3001	
2811		4565	561		2465
7376			3026		
<i>Civil</i>			<i>Criminal</i>		
969			9433		
Total Pending Cases					
10402 Nos.					

NAME OF CASES	Age-wise disposal of Uncontested Cases												Total of (a) to (l) of Col. No.9	Total of Cols. 8 & 10 showing total disposal	Age-wise pendency of cases at the end of the month												Total of (a) to (l) of Col. 12 showing pendency
	(a) 2015	(b) 2014	(c) 2013	(d) 2012	(e) 2011	(f) 2010	(g) 2009	(h) 2008	(i) 2007	(j) 2006	(k) 2005	(l) 2004 & before			(a) 2015	(b) 2014	(c) 2013	(d) 2012	(e) 2011	(f) 2010	(g) 2009	(h) 2008	(i) 2007	(j) 2006	(k) 2005	(l) 2004 & before	
	9												10	11	12												13
14. Guardianship Cases																											
15. Misc (Probate) Cases																											
16. Title (Probate) Suits																											
17. Title (Matrimonial) Suits													6		1											7	
18. Appointment of Receiver/Guardian																											
19. Other Family Court matters																											
20. Reference under LA Act			1										1	3	36	85	163	3								287	
21. Reference under ID Act																											
22. Interlocutory matter under ID Act																											
23. Wakf matters																											
24. Departmental Enquiry																											
25. Arbitration (Execution) matters														3				1								4	
26. Other contested Civil Cases not covered above													28	5	2											35	
SUB-TOTAL (B)	4	1	2										7	14	331	318	260	22	10	8	1	3	3	2		11	969


 District and Sessions Judge
 Gomati District, Udaipur.

NAME OF CASES	Age-wise pendency of cases from last month												Total of (a) to (l) of Col. No.2	Institution during the month					Total of (a) to (e) of Col. No.4	Total No. of cases for disposal (Cols. No.3 + 5)	Age-wise disposal of Contested Cases											Total of (a) to (l) of Col. No.7	
	(a) 2015	(b) 2014	(c) 2013	(d) 2012	(e) 2011	(f) 2010	(g) 2009	(h) 2008	(i) 2007	(j) 2006	(k) 2005	(l) 2004 & Before		(a) New Institution	(b) By Restoration	(c) By remand	(d) By transfer	(e) Otherwise			(a) 2015	(b) 2014	(c) 2013	(d) 2012	(e) 2011	(f) 2010	(g) 2009	(h) 2008	(i) 2007	(j) 2006	(k) 2005		(l) 2004 & Before
	1	2	3	4	5	6	7	8	9	10	11	12		13	14	15	16	17			18	19	20	21	22	23	24	25	26	27	28		29
13. Electricity Act Cases	1												1																				
14. Essential Commodity Act Cases	11	6											17																				
15. Cases under 125, Cr. PC/Muslim Women (Protection on Divorce) Act	14	6											20	2																			
16. Domestic Violence Act Cases	35	2	4	1									42					1															
17. NI Act Cases	41	18	4	3	1		2						69	1																			
18. MV Act Cases/Traffic Challan Cases	5336	14					1						5351	1693			909																
19. Excise Act Cases	55	6	1										62	40																			
20. Juvenile Act Cases	12	13			3	1							29					1				1							1				
21. Forest Act Cases									1			9	10																				
22. Wild Life Cases																																	
23. Labour Act Cases	1	1											2																				
24. Weights & Measures Act Cases	2	1											3																				
25. Foreigners Act Cases /IM (D)T Act Cases																																	
26. Cases under Passport Act & Rules made thereunder		1										1	2																				
27. Cinematography/ Copy Right Act Cases																																	
28. Prevention of Cruelty to Animal Act Cases	3												3																				
29. Gambling Act Cases	5												5	6			2					8											

NAME OF CASES	Age-wise disposal of Uncontested Cases												Total of (a) to (l) of Col. No.9	Total of Cols. 8 & 10 showing total disposal	Age-wise pendency of cases at the end of the month												Total of (a) to (l) of Col. 12 showing pendency	
	2015	2014	2013	2012	2011	2010	2009	2008	2007	2006	2005	2004 & Before			2015	2014	2013	2012	2011	2010	2009	2008	2007	2006	2005	2004 & Before		
	(a)	(b)	(c)	(d)	(e)	(f)	(g)	(h)	(i)	(j)	(k)	(l)			(a)	(b)	(c)	(d)	(e)	(f)	(g)	(h)	(i)	(j)	(k)	(l)		
	9												10	11	12												13	
30. Tripura Police Act Cases	59												59	59	387	28										415		
31. Tripura Shops & Establishment Act Cases																												
32. Cases of Atrocities on SC/ST																												
33. Prevention of Corruption (PC) Act Cases																1										1		
34. Consumer Protection (CP) Act Cases																												
35. Arms Act Cases												5	5	5			1		2	1	3	2	1	3	1	86	100	
36. Information Technology (IT) Act Cases																												
37. Cases under Special Act tried by Sessions Courts															21	2										23		
38. Cases investigated by CBI and tried by Special Judicial Magistrates																												
39. Enquiry held as per order of the Hon'ble SC/HC																												
40. Orders on Final Reports																										24		
41. Confessional Statements u/s. 164 (1), Cr. PC/TI Parade																										2		
42. Bail Applications (BA/AB)																										126	7	
43. Other Misc. Cases not covered above	3												3	3	21	21	2	1								45		
44. Other Crl. Cases not covered above														3	3	1			2	1	1	1		1	1	2	13	
SUB-TOTAL (D)	1026	4	2									1	12	1045	1227	8175	443	74	64	86	48	35	19	12	24	19	434	9433


 8.12.15

District and Sessions Judge
Gomati District, Udaipur.